

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 04
CA(CAA)-104(PB)/2019

IN THE MATTER OF:

Dr. Shikhas Nutri – Health Sysytes. Pvt. Ltd.
And Nutriwel Health (India) Pvt. Ltd.

.... Applicant/petitioner

Order under Sections 230-232 of the Companies Act

Order delivered on 18.07.2019

Coram:

SH. R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

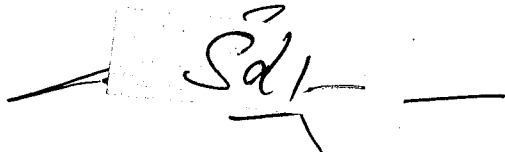
PRESENTS:

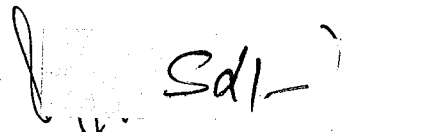
For the Petitioner:

Mr. Mohit Chaurasia, Mr. Ashutosh Gupta, Adv.
Mr. Aditi Gupta, PCS

ORDER

Subject to clarification, order is reserved.


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)


(MR. R. VARADHARAJAN)
MEMBER (JUDICIAL)